

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-165-2020**

Mahalsa Services

.... Petitioner.

Versus

State of Goa

.... Respondents.

Mr. Pariksit Sawant and Mr. N. Vernekar, Advocates for the
Petitioner.

Mr. A.D. Bhobe, Special Counsel for the Respondent Nos. 1 and 2.

Coram : M. S. SONAK, &

SMT. M. S. JAWALKAR, JJ.

Date : : 24th November, 2020

P.C.:

At the request of Mr. Pariksit Sawant, learned Counsel for the petitioner, one week's time is granted, for filing rejoinder. Copy of the rejoinder, to be furnished in advance, to the learned Counsel for the respondents.

2. Stand over to 14.12.2020.

SMT.M.S.JAWALKAR, J.

M. S. SONAK, J.

MF/-